NOTICE

This is to bring to your kind notice that a list of Cr.M.P. Case files which stood "Dismissed for Default" and are lying in the Section in want of the D.F.D. memo to be received by the learned Advocate(s) appearing in these cases is enclosed herewith.

The learned Advocate(s) appearing on behalf of petitioner(s) are requested to receive the Memo of D.F.D. of concerned case (as per list) from the Cr.M.P. Section within a fortnight from the date of publication of this notice, failing which the files will be placed before the learned Registrar General for formal orders.

List of D.F.D cases of Cr.M.P. [as on 09.05.2025] are as following :

Sl. No.	Cr. M.P Case No.	Year	Date of Peremptory Order	DFD Date	Name of Ld. Counsel(s)
1	591	2025	15.04.2025	23.04.2025	Mr. Jitendra Nath Upadhyay
2	3555	2017	21.04.2025	29.04.2025	Mr. Abhay Kumar Chaturvedy
3.	674	2025	21.04.2025	06.05.2025	Mr. Manoj Kumar No. 02
4.	640	2025	17.04.2025	02.05.2025	Mr. Santosh Kumar Tiwari
5.	408	2025	21.03.2025	21.04.2025	Mr. Ajay Kumar Trivedi
6	2216	2023	16.04.2025	01.05.2025	Mr. Abhishek S. Sinha
7	899	2023	24.04.2025	09.05.2025	Mr. Deepankar
8	898	2023	24.04.2025	09.05.2025	Mr. Deepankar
9	2461	2022	11.04.2025	26.04.2025	Ms. Priya Shreshta
10	767	2025	23.04.2025	08.05.2025	Mr.Madhav Prasad